

F.No. J-11017/3/2017-Judl.(Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th August, 2017

ORDER


The President is pleased to engage **Shri Karanveer Singh Bana**, Advocate as Additional Central Govt. Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before Tis Hazari Courts, Delhi, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Tis Hazari Courts, Delhi
Additional Central Govt. Counsel

Name	Contact details	Enrollment No.
Karanveer Singh Bana	Chamber No.-X-39A, Civil Wing, Tis Hazari Courts, Delhi-110054. Mob: 9818020074 Phone: 011-23987732	D/455/1996 (R)

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The District Judge, Tis Hazari Courts, Delhi.
3. The Incharge, Litigation (Lower court) Section, Tis Hazari Court campus, New Delhi.
4. Shri Karanveer Singh Bana, Addl. Central Govt. Counsel at the address as mentioned herein above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.
7. Office copy.


(D. Srinivās)
Section Officer (Judicial)
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